

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Miscellaneous Application No.200/00996/2019**

(in OA 200/00636/2012)

Jabalpur, this Friday, the 23<sup>rd</sup> day of August, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Union of India through the Secretary C Wing, Shastri Bhawan, Human Resources Department, New Delhi – 110001.
2. Kendriya Vidyalaya Sangathan through its Commissioner, 18 Institutional Area, Saheed Jit Singh Marg, New Delhi – 110602.
3. Assistant Commissioner, Kendriya Vidyalaya Sangathan, Regional Office, Opposite Maida Mill, Bhopal (MP) – 462001.
4. Deputy Commissioner, Kendriya Vidyalaya Sangathan, (Vigilance Section), 18 Institutional Area, Shaheed Jeet Singh Marg, New Delhi – 110602

**-Applicants**

**(By Advocate – None)**

**V e r s u s**

Smt. Sarita Rajesh Jha, aged about 51 years, wife of Shri Rajesh Jha, working as TGT (PHE) at Kendriya Vidyalaya (1<sup>st</sup> shift) Bhopal (MP), Resident of H-26, Sterling Castel, Opposite Bawarchi Restaurant Hoshangabad Road, Bhopal (MP) 462001

**-Respondents**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

This Miscellaneous Application has been filed by the applicants (respondents in OA) for grant of extension of three

months' time to comply with our order dated 06.05.2019 passed in Original Application No.200/00636/2012.

**2.** In view of the averments made in para 3 of the MA, we grant the applicants further three months' time to comply with our order dated 06.05.2019.

**3.** MA is disposed of accordingly.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-